

employees of the Fertilizer Factory, Naya Nangal; and

(b) if so, the reasons thereof?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). As explained in the statement made by the Finance Minister in the Lok Sabha on the 15th February, 1960, (extract laid on the Table of the House. [See Appendix II, annexure No. 28]. the recommendations of the Pay Commission are not automatically applicable to the employees of public sector undertakings. The request of the Nangal Fertilizers Workers Union for revision of pay in the light of the recommendations of the Pay Commission was independently examined by the Board of Directors of the Fertilizer Corporation. The Board decided that the matter be postponed till the Corporation's financial position improves.

Entertainment for Indian Troops Abroad

1391. Shri Surendra Pal Singh: Will the Minister of Defence be pleased to state:

(a) what are the countries where our armed forces personnel are serving in fulfilment of our international obligations; and

(b) whether there is any arrangement for providing Indian music and Indian films for their entertainment?

The Minister in the Ministry of Defence (Shri K. Raghuramaiah): (a) Indo-China, Gaza and Congo.

(b) Yes, Sir. The amenities are generally provided by the United Nations to our troops serving in Gaza and the Congo and by the International Commission for Supervision and Control to those serving in Indo-China. Special arrangements have been made for screening Indian films for the benefit of our troops serving in these countries. At the time of turn-over, the relieving contingent generally equips itself with amenity

stores including records of Indian music. For the benefit of our troops serving in the Congo, the All India Radio broadcast a special programme once a week which includes items of Indian music.

Reservation in Professional Colleges

1392. Dr. P. Srinivasan: Will the Minister of Education be pleased to state:

(a) whether there are any reservations for backward classes candidates in professional colleges; and

(b) if so, the percentage thereof.

The Minister of Education (Dr. K. L. Shrivastava): (a) and (b). Information is being collected and will be laid on the Table of the House in due course.

Quarters for Dum Dum Estate of Gun Shell Factory, Cossipore

1393. Shrimati Renu Chakravarty: Will the Minister of Defence be pleased to state:

(a) whether it is proposed to build new quarters according to the new specification of the Government of India for those living in the Dum Dum Estate of Gun Shell Factory, Cossipore;

(b) whether the one room tenements are housed in war time barracks and have had ventilation and light;

(c) whether latrines are generally common and often built contiguous with living quarters; and

(d) whether representations regarding their hardships have been received from the workers?

The Minister of State in the Ministry of Defence (Shri K. Raghuramaiah): (a) Yes, Sir; the proposal is under consideration.

(b) No, Sir; but the tenements were built according to war-time specifications.